any of the States of a particular region is generally allocated to the beneficiary States of that Region in accordance with the agreed Central formula.

The State of Rajasthan has been allocated the following shares for the Central Stations in the Northern Region;

Name of Station and Capacity		Percentage Share of Rajasthan				
Signrauli Super Thermal Power Station (20.	-	15%				
Rajasthan Atomic Power Project (440 MW)	١.				-	100%
Rihand Super Thermal Power Station (1000	M (	W)			-	9.5%
Auraiya Gas Station (652 MW)				•		9.2%
Anta Gas Station (413 MW)					•	19 · 8 %
Narora Atomic Power Project (470 MW)						9.6%
Dadri Gas Power Station (817 MW) .	-				•	9-18%
Tanakpur Hydroelectric Project (120 MW)						9·17%

Allocation of power from Singraudi STPS was based on the following consideration as the formula for allocation of power did not exist at the time of allocation in 1976:—

- (i) The projected demand for power in the States in the Northern Region by 1983-84;
- (ii) Distance from coal fields;
- (iii) Availability of other alternative sources of power generation;
- (iv) Efforts made by the State itself in investing resources for developing power; and
- (v) Need the thermal power for firming up hydro energy.

Further, 100 per cent output of Rajasthan Atomic Power Project was allocated to Rajasthan for meeting its requirements as a special case.

Allocation of power from other Central Generating Stations was however bassed on the Central formula for allocation of power.

Besides the firm allocation referred to above, Rajasthan is also provided assistance out of the 15 per cent unallocated output of the Central Stations in the Northern Region from time to time, based on the relative percentage shortages of the constituents in the Region.

During the period April-June 1992, as against the total entitlement of 1162.7 MU, Rajastban has drawn 1301.1 MU from Central sector stations in the Northern Region amounting to an excess drawal of 138.7 MU over and above their entitlement.

(c) One of the conclusions arrived at the Conference of the State Ministers of Power held in September, 1990 at New Delhi was that the formula for allocation of power from Central thermal generating stations should be reviewed and discrepancies, if any removed. The existing formula for allocation of power has been in force for quite some time and the experience has been that it is, by and large, acceptable to various States. Therefore, there is no proposal to revise the formula for the present.

## Handling over of Maheshwar Power Proiect to Private Sector

2865. SHRI SURINDER KUMAR SINGLA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has decided to hand over Maheshwar Power Project in the State of Madhya Pradesh to private sector for completing the project and for generating power therefrom:

- (b) if so, what are the details thereof;
- (c) whether some more power projects under construction in the State are also likely to be handed over to the private sector;
- (d) if so, what are the details thereof; and

(e) what are the terms and conditions on which power projects of Madhya Pradesh will be handed over to private sector?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP-NATH RAI): (a) Yes, Sir.

- (b) Madhya Pradesh Audyegik Vikas Nigam Ltd. has invited offers for implementation of Maheshwar HE Project (10x40 MW) in the private sector.
- (c) and (d) The following projects in Madhya Pradesh have been advertised for private sector participation:

Name of Pro				Capacity (MW)			
1. Pench TPS Units 1	& 2						2×210
2. Birsinghpur TPS Ex	t. Un	its 3	<b>&amp;</b> 4				2×210
3. Korba West TPS 5	& 6	-	-				2×210
4. Maheshwar Hydel						-	$10 \times 40$
5. Tawa Hydle .							12
6. Bansagar PH. 2.						:	2×15
7. Bansagar PH. 3.						-	3×20
8. Bansagar PH. 4.							2×10

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(e) The terms and conditions for implementation of these projects will be as per existing government guidelines on the subject.

## Funds for power sector

2866. SHRI RAMDAS AGARWAL: Will the Minister of POWER be pleased to state:

- (a) whether Government's attention has been drawn to the newsitem published in the Financial Express dated the 21st July, 1992 captioned "World Bank armtwisting bogs down power sector and that Bank's stringent conditionalities become overbearing for the fund starved power sector;
- (b) if so, the details thereof, indicating the present power projects in the country being financed by the World

Bank and the likely delayed/suspension on refusal of being funded by the bank; and

(c) whether Department of power, recently, approached Chiefs of UTI, LIC and GIC and other financial institutions in the country to mobilise funds; if so, with what result thereof and how the ongoing power projects are likely to be saved/financed?

THE MINISTER OF SIATE OF THE MINISTRY OF POWER (SHRI KALP-NATH RAI): (a) Yes, Sir.

(b) The World Bank loans for the U.P. Power Project, Karnataka Power Projects I & II and HPSEB component of the Nathpa-Jhakhri Power Project are likely to be suspended due to non-compliance of financial covenants by the State